

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 532/252/ND/2018

In the matter of:

M/s. Consortium Corporate Advisors Pvt. Ltd.**Appellant**
Vs.
ROC & Another.**Respondent**

Under Section: 252

Order delivered on 23.08.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Ms. Geeta Wadhwa,
For the Respondent : Ms. Kusum Yadav,
Company Prosecutor
For the IT : Mr. Mohit Sharma, Adv. with
Ms. Vibhooti Malhotra, St. Counsel

ORDER

Learned counsel for the Income Tax Department undertakes to file reply within three days. Leaned Company Secretary has already filed the bank details today and copies served in advance to the other side. Final hearing on 28.08.2018.

Sd/-

Mukesh

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

